ITEM NO. 9 COURT NO.4 SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20635/2011
(From the judgement and order dated 08/10/2010 in WPC
No.7963/2010 of The HIGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA & ORS. Petitioner(s)

VERSUS

JAGABANDHU PANDA Respondent(s)
(With office report)

WITH
S.L.P.(C)...CC NO. 12322 of 2011
(For permission to file SLP and With office report)

Date: 12/12/2011 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Shibashish Misra,Adv.
In SLP 20635/11

In CC 12322/11 Mr. J.K. Das, Sr.Adv.
Mr. Swetaketu Mishra, Adv.
Mr. P.P. Nayak, Adv.
Mr. Parmanand Gaur, Adv.

For Respondent(s) Mr. Bharat Sangal, Adv.
Mr. Arun K Mishra, Adv.
Mr. Debajyoti Chatterjee, Adv.
Mr. Srijana Lama, Adv.

UPON hearing counsel the Court made the following
O R D E R

Last opportunity is granted to the petitioners to file rejoinder affidavit within two weeks.

List thereafter.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master